

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**DFR NO. 3355 OF 2017 &
IA NO. 843 OF 2017**

Dated: 7th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Azure Photovoltaic Private Limited Appellant(s)
Vs.
Gulbarga Electricity Supply Corporation Limited & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. C. S. Vaidyanathan, Sr. Adv.
Ms. Anuradha Mukherjee
Ms. Shikha Tandon

Counsel for the Respondent(s) : Mr. Sandeep Grover
Ms. Pankhuri Bhardwaj for R-1

ORDER

List the matter on **20.11.2017.**

**(I. J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**